



O.A/350/1214/2019

Date of Order: 07.01.2020

Hon'ble Ms. Bidisha Banerjee, Judicial Member Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sunandan Ghosh Dastidar.....Applicant

Vrs.

Union of India & Ors.Respondents

For The Applicant(s):

Mr. A.P.Deb, Counsel

For The Respondent(s): Mr. K.Sarkar, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

- Ld. Counsel for the applicant, at the outset, prayed liberty of this Tribunal $^{m{\mathcal{L}}}$ 2. to withdraw this O.A. to file a fresh one.
- Accordingly, giving liberty to the applicant to file a fresh O.A., this O.A. is 3. disposed of as withdrawn. No costs.

(Nandita Chatterjee) Member (A)

(Bidisha Banerjee) Member (J)

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